

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/416 Dated Shillong, the 4th November, 2022

It is hereby notified to all concerned that, in view of this Registry's Notifications No. HCM.II/123/2015/Pt./Estt./3642 dated 1st November, 2022 and No. HCM.II/123/2015/Pt./Estt./3643 dated 1st November, 2022, declaring **7th and 11th November, 2022** as holidays for the High Court of Meghalaya, all cases fixed before DIVISION BENCH I comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew and before DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh on the above dates will appear on **9th and 14th November, 2022 respectively**. Further, all cases fixed before the SINGLE BENCHES of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh on the above dates, if any, will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/416-A Dated Shillong, the 4th November, 2022
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
9. All Court Officers for information and necessary action.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong with a request to get the same uploaded in the Official Website.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.

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4/11/22


04/11/2022
JOINT REGISTRAR (LISTING)